

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:251
ANSWERED ON:01.12.2015
International Terrorist Organization
Chandel Kunwar Pushpendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the efforts to misguide the youth by popularizing terrorist activities by an International Terrorist organization;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether incidents of hoisting of the flags of the said organization in public meetings by misguided members have come to the notice of the Government; and
- (d) if so, the details thereof and the corrective steps taken in this regard along with other measures taken to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b) : Yes, Madam. The Islamic State (IS)/ Islamic State of Iraq and Levant (ISIL)/ Islamic State of Iraq and Syria (ISIS)/ Daish has been notified as a Terrorist Organization and included in the First Schedule of the Unlawful Activities (Prevention) Act, 1967 by the Central Government. The outfit uses both positive and negative imagery to attract recruits from across the world. However, it has been able to influence/attract very few youth from India. The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify potential recruits and keep them under surveillance. The Cyber space is being closely monitored in this regard.

(c) & (d): A few incidents of unfurling of flags of ISIS by some misguided youth were noticed on different occasions in Jammu & Kashmir and some other States in the recent past. 'Police' and 'Public Order', being State subjects, the State Governments concerned, have been directed to take appropriate action against such elements as per relevant provisions of Law.
